OFFICE ORDER

With immediate effect and until further orders, Officers/staff (US/SC/ASO) presently assigned with the Insolvency work are assigned the additional charge of the work pertaining to creation of posts of Chairperson, Members and supporting staff of NFRA and NAFRAA as well as framing of Recruitment Rules/Rules of these authorities. These officers shall route the files through Director (NC) to JS(B). However, JS(G) would continue to be reporting/reviewing officer of Director (NC).

2. This issues with the approval of Secretary, MCA.

(J S AUDHKHASI)

Under Secretary to the Government of India

1. Office of the Secretary/AS/JS(B)/JS(K)/JS(GKS)/JS(AC)/EA/Adv.(Cost)/DII/Director in office of DGCoA.

2. Concerned staff of Insolvency section

3. Cash/Vigilance/General Sections

4. e-Governance Cell for uploading the order under the category 'Miscellaneous'.

5. Personal files of concerned staff of insolvency section
